

To

1. CMD, BSNL, New Delhi.
2. CMD, MTNL, New Delhi.
3. All Heads of Telecom Circles/Heads of Metro Telephone Districts
4. All Heads of Telecom Districts.

Copy to:-

1. PS to MOC & IT.
2. PS to MOS (C&IT) (P)
3. PS to MOS (C&IT) (K).
4. PPS to Chairman (TC).
5. PPS to Member (Services). DoT.
6. PPS to Member (Finance). DoT.
7. PPS to Member (Technology), DoT

Amendment to MNP provision

2551. SHRI N.K. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that 70 million subscribers are required to shift telecom operators as a result of the cancellation of licences;
- (b) if so, the details thereof;
- (c) whether Government plans to amend the ninety day Mobile Number Portability (MNP) provision to enable affected subscribers to change telecom operators; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Sir, on cancellation of licenses, the subscribers can exercise choice to shift to other Telecom Operators under MNP Scheme or otherwise.

(c) and (d) The issue of amendment in MNP Regulations to relax the eligibility condition for MNP is under consideration of TRAI.

Improvement of Infrastructure

2552. SHRIMATI MOHSINA KIDWAI:

SHRI N.K. SINGH:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of funds allocated for improvement of infrastructure in cold